

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO-1680
ANSWERED ON-MONDAY, FEBRUARY 13, 2023 /MAGHA 24, 1944 (SAKA)

Smuggling of Gold and NDPS

1680. SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI DHARIYASHEEL SAMBHAJIRAO MANE:
SHRI SUDHEER GUPTA:
SHRI SHRIRANG APPA BARNE:
SHRI PRATAPRAO JADHAV

Will the Minister of FINANCE be pleased to state:

- (a) whether the Directorate of Revenue Intelligence (DRI) the apex anti-smuggling intelligence and investigation agency functioning has recently celebrated its 65th foundation day at New Delhi and if so, the details of programmes organized in the said celebration;
- (b) whether the Government has analyzed trends such as smuggling of gold, narcotics drugs and psychotropic substances etc. during each of the last three years and the current year and if so, the details thereof;
- (c) whether despite all the measures taken by DRI the number of cases of smuggling in the country is still increasing and if so, the details thereof along with the mechanism adopted by the DRI to closely monitor the smuggling cases in the country;
- (d) the total number of smugglers and perpetrators apprehended by the Government during the said period and action taken by the Government against them; and
- (e) the details of steps taken by the Government to counter the menace of Gold and NDPS smuggling?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) Yes, DRI celebrated its 65th Founding Day on 5th December 2022. An Inaugural Function was held in New Delhi. This was followed by the 8th Regional Customs Enforcement Meeting (RCEM) which is a meeting of Heads of Enforcement of Customs of the region as well as representatives from international agencies like World Customs Organization (WCO) and the UN Office on Drugs and Crime (UNODC).

(b) The year-wise data of seizure of gold made by Customs field formations and DRI during the last three calendar years and current year i.e. 2020, 2021, 2022 and 2023 (upto January 2023) is enclosed as **Annexure-A**.

The year-wise data of seizure of drugs by all Drug Law Enforcement Agencies for 2020, 2021 and 2022 (upto November 2022) is enclosed as **Annexure-B**.

(c) To deter smuggling of gold and drugs, Customs field formations and DRI keep constant vigil and take operational measures such as passenger profiling, risk based interdiction and targeting of cargo consignments, non-intrusive inspection, rummaging of aircrafts and coordination with other agencies. Modus Operandi Circulars related to new modus / method used by the smugglers are issued from time to time.

(d) The details of persons arrested for gold smuggling is given in **Annexure-A**. The details of drug traffickers arrested is given in **Annexure-B**.

(e) The Government makes policy interventions and takes operational measures to check smuggling. Strict vigil is being kept at possible areas of smuggling. Modus Operandi Circulars related to new modus / method used by the smugglers are being issued to all the Customs field formations.

Further, to counter the menace of NDPS smuggling, various Central law enforcement agencies and state police departments monitor and control drug smuggling in India. A Narco Co-ordination Centre (NCORD) has been set up by the Ministry of Home Affairs for effective co-ordination among various law enforcement agencies. A dedicated Anti Narcotics Task Force has been established in each of the states/ union territories to control menace of drug trafficking. The Multi-Agency Maritime Security Group (MAMSG) set up under the aegis of National Security Council Secretariat, also monitors smuggling of drugs.

Annexure-A

**Lok Sabha Unstarred Question No. 1680 answered on 13.02.2023 regarding
"Smuggling of Gold and NDPS"**

Cases of Smuggling of Gold detected by customs field formations and DRI

Calendar Year	No. of cases of seizure of gold	Quantity of Gold Seized (in Kgs)	No. of persons arrested
2020	2567	2154.58	1389
2021	2445	2383.38	1421
2022	3982	3502.16	1710
2023 (January)	414	384.71	115

Annexure-B

Lok Sabha Unstarred Question No. 1680 answered on 13.02.2023 regarding
"Smuggling of Gold and NDPS"

Details of total drug traffickers arrested and total drugs recovered in India
by all DLEAs for the period 2019-2022 (Up to Nov'22)

Drug/Year	2020	2021	2022* (upto November 2022)
ACETIC ANHYDRIDE (In Kg)	121	24265	333
ATS (In Kg)	1357	387	926
COCAINE (In Kg)	19	364	145
CODEINE (In Kg)	6537	660	354
CODEINE (In Litre)	2229	994	2922
CBCS (In Litre)	2542	569	908
EPHEDRINE/PSEUDOEPHEDRINE (In Kg)	841	325	987
GANJA (In Kg)	580625	812545	556661
HASHISH (In Kg)	4178	4197	2500
HASHISH OIL (In Kg)	17	112	86
HEROIN (In Kg)	3838	7197	3628
KETAMINE (In Kg)	228	1	3
KHAT LEAVES (In Kg)	16	47	0
LSD (In Blot)	6645	6314	1083
MDMA (In Kg)	347	117	48
MEPHEDRONE (In Kg)	275	138	2842
MESCALINE (In Kg)	0	0.20	0.00
METHAQUALONE(MANDRAX) (In Kg)	10	15	42
MORPHINE (In Kg)	17	96	89
MORPHINE (In Litre)	684	35	0
OPIUM (In Kg)	5097	5161	2238
POPPY HUSK & POPPY STRAW (In Kg)	384173	642609	317556
INJECTION (In No.)	118222	173325	52045
CBCS (In Bottle)	1023450	1531666	950067
TABLETS OF ALL TYPES IN KGS	255	1667	758
TABLETS OF ALLTYPE IN NO.	42225867	37989918	5211503
Total Cases	55622	68144	66758
Total Arrested	73841	93538	80374

*Provisional Data

Source: Narcotics Control Bureau, MHA